## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 17/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

M/s. Meadwestvaco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

4. Advocate advocates for tumoushur Vidham pethoner alwell adv. Atikan

Var ifely Mls-Khantan

G, W.

## <u>ORDER</u>

## <u>C.S.P. No. 17/230-234/NCLT/MB/MAH/2017</u> <u>C.S.P. No. 19/230-232/NCLT/MB/MAH/2017</u>

At request of the Petitioner, this Bench hereby directs the Regional Director and the Official Liquidator of Mumbai to file reports within 15 days hereof.

List this matter on 16.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).